

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/193/2016
NAME OF THE PETITIONER(S) : Subbaraj Srinivasan
NAME OF THE RESPONDENT(S) : M/s Lotus Real Promoter Private Limited & 6 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1)	K. RAMAKRISHNAN G. V. MOHAN KUMAR	Counsel for Petitioner	G. V. Mohan Kumar
2,	C. Radhika For. E. MURALIDHARAN	Counsel for R2 & R5	G. V. Mohan Kumar

ORDER

Counsel for both the parties are present. Counsel for R2 prayed for time to file counter. At request time is enlarged, with the direction that the Counsel for R2 would file the counter within 10 days by providing a copy to the other side and the Counsel for the Petitioner would thereafter file the rejoinder within a week. Put up on 13.09.2017 at 10.30 A.M.

—sd—
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

—sd—
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)